

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. No. 5 x. 04

For further order

Bench

Or. No. 12 x. 04

For further hearing

as P/H. with OA 414/04

Bench

P/H matter.

Stay till

25.11.04.

h
24/11

Bench

Or. No. 25-11-04

Copies of order
prepared for counsel
for both sides.

h
30/11

SD (T)

For further hearing
as P/H

h
2/12

Bench

Order dated 25.11.04

This past heard matter be listed
before the Division Bench on 20.12.04.

Interim order passed in this case
earlier shall continue to remain in
force until further orders.

Hand over the copies of this order
to the counsel for both the parties

member (T)

20.05.05

This OA stands disposed of
in terms of the common order passed
and pronounced is at 414/04

member (T)

Chairman.